

PANJA): (a) As on 31st March, 1994, the total outstanding dues payable to Coal India Limited (CIL) by Gujarat Electricity Board (GEB) for coal supplied were Rs. 160.99 crores (provisional).

(b) Following, steps *inter-alia* are being taken by CIL/Government to contain and recover outstanding dues from power utilities;

- (i) Ministries of Power and Coal are holding periodical discussions with defaulting State Electricity Boards including GEB to clear outstanding dues of CIL.
- (ii) State Electricity Boards are being requested to open irrevocable letters of credit for coal supplies from CIL subsidiaries.
- (iii) State Electricity Boards are being advised to clear the arrears by paying 25% of the monthly average billing from April '94 onwards.

[Translation]

Testing of Gases

5249. SHRI MANJAY LAL:
SHRIMATI GIRIJA DEVI:

Will the Minister of COAL be pleased to state:

(a) whether innocent birds are being used for testing of deadly gases in coal fields;

(b) whether the protected bird 'Maina' is used for testing therein;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the details thereof and the action taken against the guilty persons?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) As per traditional practice birds are used for detection of dangerous level of carbon monoxide in underground mines. Birds are kept alongwith persons working underground in normal air. The men alongwith birds move to fresh air at first sign of discomfort shown by the birds. The birds are changed in each shift. Coal Mines Regulations, 1957 under clause 119 1(b) and 2(d)(i) and 121, permits use of birds for testing of carbon monoxide in underground workings.

(b) 'Maina' is not used for such testing.

(c) and (d). In view of above, do not arise.

[English]

Homoeopathic Medicines

5250. SHRI SURYA NARAIN
YADAV:
SHRI ROSHAN LAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of essential homoeopathic medicines of every group of its formulary are not available in dispensaries/units/stores in Delhi and outside Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government to ensure availability of all medicines in CGHS dispensaries/units/ stores in Delhi and outside Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c). Generally there is no shortage of essential Homoeopathic medicines. The non-available medicines are procured from local chemists for the beneficiaries.

[*Translation*]

Tubewells in Bihar

5251. SHRI RAM TAHAL CHOUHDARY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of tubewells installed in Bihar with the World Bank assistance during the each of the last three years;

(b) the amount of assistance thereof;

(c) whether there is any proposal to instal more tubewells in Bihar; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). A *Statement* is enclosed.

(c) and (d). Proposals to instal more tubewells under Bihar Public Tubewells Project, Phase-II are at preliminary stage.

STATEMENT

Tubewells in Bihar

Year of Installation of Tubewells	Number of Tubewells Installed	Amount of Assistance Utilised (in US \$ Million)
1991-92	603	0.989
1992-93	1965	4.344
1993-94	580	0.292

[*English*]

Mahajan Commission

5252. SHRI K.G. SHIVAPPA:
SHRI K.H. MUNIYAPPA:
SHRI V. KRISHNA RAO:

Will the Minister HOME AFFAIRS be pleased to state:

(a) the year in which the Mahajan Commission gave its report on the border dispute between Karnataka and Maharashtra;

(b) whether the Union Government have a proposal to implement the Mahajan Commission's report;

(c) whether there is persistent demand from the people of Karnataka to implement this report *in toto*; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (d). The Govern-